

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 13271/2015

JAVED AND ANR.

Petitioner(s)

VERSUS

JAMSHED ALI (D) THRU HIS LRS. AND ORS.

Respondent(s)

(with appln. (s) for c/delay in filing substitution appln. and
substitution and interim relief and office report)

Date : 03/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Mona K. Rajvanshi, Adv.

For Respondent(s)

Mr. Md. Farman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

S the Await the return of the service of notice already issued to
respondent Nos.1(ii), 2,3,5 & 9(i). The served respondent
shall be at liberty to file the counter affidavit within a period
of four weeks.

List the matter again on 13.10.2015.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.05
15:56:19 IST
Reason:
SB

(M K HANJURA)

Registrar